

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 49

CP/294(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 20.03.2024

NAME OF THE PARTIES: **MR. UTKARSH WARIJ KASLIWAL V/S**
MANORS TEXTILES PRIVATE LIMITED

Section 241(1) Sec. 242(4) of the Companies Act, 2013

ORDER

1. Adv. Gaurav Shrawat for Petitioner.
2. Ms. Pooja Gera, Advocate a/w Mr. Umang Mehta, Advocate i/b Dhruve Liladhar & Co. appeared for the Respondent.
3. Learned Counsel for the Petitioner informs that appeal against the Order in another matter connected to this matter has been preferred before the NCLAT and same is listed on 02.04.2024.
4. Right issue in the case of the Respondent Company shall not be closed till 11.04.2024.
5. List this matter on **10.04.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)